

Circular No. 48/2001-Cus.
31st August, 2001.

F.No.520/120/2000-Cus.VI
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

Subject : Wearing Uniform by the Staff and Officers posted at the Airport regarding.

The Parliamentary Standing Committee on Transport & Tourism in their Fortieth Report presented to Rajya Sabha have made certain suggestions in regard to wearing of uniforms by the officers at eh Airports. An extract of the Report is enclosed for perusal. The Committee has recommended that in respect of identity badges, the names of the official should be embroidered in big letters on the uniform itself and that the identity cards should be displayed on the uniform.

2. The matter has been examined by the Board and it has been decided to accept the recommendations of the Parliamentary Standing Committee. Therefore, suitable instructions may kindly be issued to all concerned to ensure that all officers and staffs of Customs posted at the Airports (except for Preventive/Air Intelligence Unit staff) must wear the stipulated uniform.

3. The name of the officer may also be embroidered in big letters on the uniform and the officials may be directed to display their identity cards on their uniform at all time.

Kindly acknowledge receipt.